

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO. 302-315 of 2019

IN THE MATTER OF

Jaiprakash Association Ltd.

...Appellant

Vs

Neena Somani & Ors.

. Respondent

Ms Ruchira Gupta, Advocate for Appellant.

Mr P.S. Singh, Mr. Annu Singh and Mr. Vibhav Singh, Advocate for Respondent No. 22

Mr. Durga Dutt, Mr. Sanchit Maheshwari and Mr. Priyanshu Upadhyay, Advocate for Respondent No. 5

ORDER

06.02.2020: Learned Counsel for Respondent No.2 to 11 and Respondent No.22 further seeks time to file reply affidavit. Respondent No.13 to 20 have already filed the written submissions. Rest of the Respondents are seeking time to file reply. Prayer allowed. Reply affidavit be filed by 24.02.2020. List the appeal on **27.02.2020**.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member(Technical)

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